

5

Division Bench

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

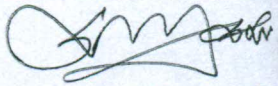
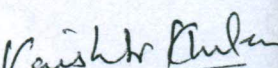
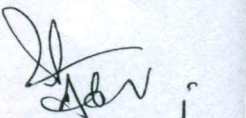
C.P.No.73/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M

Name of the Company	Surendra Kumar Joshi -Versus- Rei Agro Limited		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


- | | | | |
|----|------------------------|-------------------------|---|
| 1 | SAUBHNIK CHOWDHURY ADV | Corporate debtor | 
9.8.17 |
| 2 | DRIPTO MASUMDAR ADV | | |
| 3. | KANISHK KHETAN, ADV | RESOLUTION PROFESSIONAL | 
9/8/17 |
| 4. | KIRAN SHARMA, PCS | | |
| 1. | Amrita Pandey | operational creditor | 
9/8/17 |

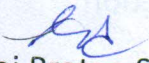
ORDER

Ld. Counsels for the Resolution Professional, operational creditor and the corporate debtor are present.

Ld. Advocate on behalf of the Resolution Professional informed that last meeting of CoC was held on 26/07/2017 and he needs time to report minutes of the meeting. 7 days' time is allowed to file progress report along with the minutes of the meeting.

List the matter on 18/08/2017.


(K.R. Jinan)
Member (J)


(Vijai Pratap Singh)
Member (J)